

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/166/KOB/2023 in TCP/21/KOB/2019
SECTION	SEC 424(3) C/ACT R/W RULE 11NCLT.
NAME OF PARTIES	JINAN K R ADMINISTRATOR IN THE MATTER OF BHAGYODAYAM COMPANY V/S GILROY MENDEZ.
PETITIONERS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW, MA SHAJI.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

Office
Notes

06 FEB 2023

O R D E R

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Learned Counsel, Mr. M A Shaji appears on behalf of the Applicant/Administrator. Learned representing Counsel, Mr. Arjun R Naik appears on behalf of Respondent and seeks time to file Vakalatnama and reply affidavit. Time granted, let the same be done within a period of 3 weeks after serving copy of the same on the counsel appearing for the Applicant/Administrator.

List this matter for further consideration on **05.03.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**